†[ESCAPE OF MIZO HOSTILES FROM JAIL |

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*359. PT. BHAWANIPRASAD TIWARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what were the circumstances in which twenty Mizo hostiles were able to escape from the Aijal Jail which is situated in the heart of the city; and

(b) whether a detailed enquiry has been held into the incident; and if so, what is the outcome thereof?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) :(क) 6/7 मार्च 1967 की रात को 20 बन्दी कपड़ों को बट कर उनकी सहायता से ऐजल की जेल की दीवार फांद कर भाग निकले । सुरक्षा सैनिकों की कार्यवाहियों के फलस्वरूप बहुत बड़ी संख्या में मिजो विद्रोही पकड़े गये हैं ग्रीर उक्त जेल में उस समय बहुत ग्रधिक भीड थी ।

(ख) राज्य सरकार ने विस्तृत जांच का ग्रादेश दे दिया है। प्रतिवेदन की प्रतीक्षा की जा रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) On the night of 6|7th March, 1967, twenty prisoners escaped from the Jail at Aijal by scaling the wall with the help of cloth strung together. Due to operations by the Security Forces, a large number of Mizo rebels have been captured and the jail was at that time overcrowded.

(b) The State Government have ordered detailed investigation. The report is awaited.]

DISCIPLINARY ACTION FOR ASSOCIATION WITH R.S.S.

*360. SHRI S. K. VAISHAM-PAYEN: Will the Minister of HOME

t[] English translation.

AFFAIRS be pleased to refer to the reply to Unstarred Question No. 865 given in the Rajya Sabha on the 9th December, 1966 and state:

(a) the number of cases of Government servants reported for disciplinary action due to their association with or participation in the activities of Rashtriya Swayam Sevak Sangh since the date of issue of the circular of instructions in this regard; and

(b) the action taken by Government in each of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The information is being collected and will be laid on the Table of the House.

†[Reimbursement of Leave Travel Expenses

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*311. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state whether there is any proposal under Government's consideration to ful'y reimburse the leave travel expenses to Central Government Employees; if so, what are the details thereof and whether any decision has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): A copy of the orders issued recently on the subject is placed on the Table of the House.

†Transferred from the 5th April, 1967.